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Title: Need to establish new CGHS dispensaries and increase the number of empanelled hospitals.

ADV. JOICE GEORGE (IDUKKI): Thank you, Chairman, Sir, for allowing me to bring to the notice of the Government a very important issue regarding hardships faced by retired Central Government pensioners, MPs and ex-MPs from Kerala. The issue is regarding the Central Government Health Schemes dispensaries. We are having only one dispensary at Thiruananthapuram. The people from the northern districts of Kerala like Kasargod, Kozhikode and Kochi have to travel to Thiruananthapuram for getting admission in hospital. More than 200 to 300 patients are attended everyday at dispensary at Thiruananthapuram. But the dispensary is not sufficiently staffed. There is no facility to attend such a large number of people. We have been raising this issue for long but no dispensaries are being set up at Kochi and Kozhikode.

The number of CGHS empanelled hospitals is also not sufficient. So, there should be more CGHS empanelled hospitals. Huge amounts of money are due to the private hospitals which are empanelled under CGHS scheme but they are not giving medical treatment to the pensionaries and other personnel, who depend on the CGHS facility. Hence, I urge upon the Government to intervene in the matter and establish new CGHS dispensaries at Kozhikode and Kochi. Thank you, Sir.

HON. CHAIRPERSON:

S/Shri Kaushalendra Kumar,

Jitendra Chaudhury,

C.R. Chaudhary,

Dr. Manoj Rajoria and

Dr. A. Sampath are permitted to associate with the issue raised by Adv. Joice Georg.